

ITEM NO.17

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 623/2023

CHONGTHAM VICTOR SINGH & ANR.

Petitioner(s)

VERSUS

THE STATE OF MANIPUR

Respondent(s)

(FOR ADMISSION and IA No.114877/2023-GRANT OF INTERIM RELIEF )

Date : 06-07-2023 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Shadan Farasat, AOR  
Ms. Warisha Farasat, Adv.  
Mr. Harshit Anand, Adv.  
Mr. Aman Naqvi, Adv.  
Ms. Hrishika Jain, Adv.  
Ms. Natasha Maheshawari, Adv.  
Ms. Mreganka Kukreja, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

- 1 A Division Bench of the High Court of Manipur is seized of PIL No 25 of 2023 (***Aribam Dhananjoy Sharma @ Paojel Chaoba & 2 Ors Vs State of Manipur & 4 Ors***) in which orders have been passed on 27 June 2023 constituting an expert committee. The High Court has directed the expert committee to examine certain issues and to report back on whether, inter alia, limited internet services can be restored in the State.

- 2 Mr Shadan Farasat, counsel appearing on behalf of the petitioner submits that the aspect of proportionality would also merit consideration in the pending proceedings.
- 3 At this stage, faced with the fact that a writ petition under Article 226 of the Constitution of India is pending before the Division Bench of the High Court, Mr Shadan Farasat seeks permission of this Court to withdraw the Writ Petition so as to enable the petitioners to either intervene in the pending proceedings or, if they are so advised, adopt independent proceedings before the High Court.
- 4 We grant permission to do so keeping all their rights and contentions open including on the submission which has been recorded above.
- 5 The Writ Petition is dismissed as withdrawn.

**(GULSHAN KUMAR ARORA)**  
**AR-CUM-PS**

**(SAROJ KUMARI GAUR)**  
**ASSISTANT REGISTRAR**